

Name of the Corporate Debtor: JBM HOMES PRIVATE LIMITED (IN LIQUIDATION) CIN : U74999TN2015PTC098813
 Date of commencement of CIRP: 7th September 2021; Date of commencement of Liquidation: 12th September 2023

LIST OF STAKEHOLDERS as on 11th November 2023

Filing under clause (d) of sub-regulation (5) of regulation 31, the IBBBI (Liquidation Process) Regulations, 2016

Annexure 5 - List of operational creditors (Workmen)

Sl No	Name of authorised representative, if any	Name of workmen	Details of Claim Received		Details of Claim Admitted					Amount in Rs					
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in SCC, if applicable	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification on	Amount of claim not admitted	Remarks, if any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

For JBM HOMES PRIVATE LIMITED


 S. VENKATARAMAN
 Liquidator

Regn. No. IBBBI/PA-002/IP-N01068/2020-21/13433

